

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 145 OF 2019 & IA No. 1851 OF 2019 & IA No. 1852 OF 2019

Dated: 17th October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

NLC India Ltd

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Pulkit Agarwal
Shubham Arya
Arvind Kumar Dubey

Counsel for the Respondent(s) : S. Vallinayagam for R-2

ORDER

List the matter on **07.11.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK